

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3304  
ANSWERED ON:04.08.2017  
Transparent Promotion Policy for Army  
Owaisi Shri Asaduddin

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has constituted a committee to suggest more transparent promotion policy for the army;
- (b) if so, the details thereof;
- (c) the composition of the committee and terms of reference for it;
- (d) the time by which the committee is likely to submit its report to the Government; and
- (e) the other steps taken or being taken by the Government for transparent promotion policy for army?

**Answer**

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE  
????? ?????? ?????? (?? ????? ??????)

(a) to (c): Yes, Madam. The Government had constituted a committee comprising two members viz. Lt. Gen. (Retd.) G.S. Katoch, AVSM, VSM and Lt. Gen. (Retd.) A.K. Ahuja, UYSM, AVSM, SM, VSM\*\* to examine and give their recommendations on the changes in promotion policy and the Quantified System of Selection (QSS) for officers of Indian Army. The terms of reference of the committee were as below:-

- (i) To study and recommend appropriate amendments in the Quantified System of Selection (QSS) in order to infuse more objectivity, transparency and fairness in the system.
- (ii) To study and recommend the changes required in the Promotion policy presently followed in the Army. This will cover aspects like method for calculation of vacancies, Cut-off CRs required, Consideration of Special Review / Withdrawn and Deferred cases, Zone of consideration, Notional Empanelment etc.
- (iii) To suggest the Model Calendar of Selection Boards.

(d) The committee has already submitted its report.

(e) Bringing Transparency in promotion policy is a continuous process and all necessary steps are taken from time to time.

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